

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.912-913 of 2019

IN THE MATTER OF:

Anamika Singh & Ors.

...Appellants

Versus

Shinhan Bank & Ors.

...Respondents

For Appellants:

**Shri Ritesh Agarwal, Shri Teejas Bhatia,
Aishwarya, Shri Abhinav Akash and Shri Moni
Cinmoy, Advocates**

For Respondent:

**Shri Abhishek Puri and Shri V. Siddharth,
Advocates (R-1)
Shri Davesh Bhatia and Shri Kamal Teneja,
Advocates (R-2)**

ORDER

09.01.2020 The Learned Counsels for the erstwhile Resolution Professional and the current Resolution Professional (appearing for Respondent Nos.2 and 3) are directed to file all the Progress Reports by 30th January, 2020.

Registry is directed to list the matter on 31st January, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md